

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **19th Day of November, 2018**)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/78/2013
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Beena Devi Pal & Ors

..... **Applicants**

By Advocate: **None**

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Dharmendra Tiwari proxy to Shri R.K. Srivastava**

O R D E R

Case called out. None present for the applicant. Shri Dharmendra Tiwari proxy counsel to Shri R.K. Srivastava, Advocate is present for the respondents.

2. It appears that applicant or his counsel were also not present on the previous date before this Tribunal. Accordingly, the Original Application is dismissed in default of the applicant for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil